

Contested commercial cases disposed during the month of December-2022

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date Registration	Whether Urgent Relief was sought and Pre-Decision Insitution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature Disposal (Contested / Settled)	Date of execution of decree	Number days for execution of decree from date of decision	of Act Section
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-857/21	SURESH KUMAR AGGARWAL VS. SEVENTY JEANS	A.K. NIGAM AND ARUN KUMAR	08.03.2021	No	02.12.2022	634	Contested	-----	-----	Suit for Recovery
			CS COMM-3375/21	RISHI PAL VS. SEEMA KASHYAP	NITIN GUPTA AND GAJENDER KUMAR	16.09.2021	No	05.12.2022	445	Contested	-----	-----	Suit for Recovery
			CS COMM-1419/19	HDFC BANK VS. SWASTIK ENTERPRISES	ROHIT KUMAR AND PUNEET VERMA	03.08.2019	No	12.12.2022	1227	Contested	-----	-----	Suit for Recovery
			CS COMM-1866/19	JUST SPRAY MARKETING LTD. VS. DEVENDRA KUMAR SACHDEVA	VIRENDER KUMAR AND GURPREET SETHI	16.07.2018	No	21.12.2022	1619	Contested	-----	-----	Suit for Recovery
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	CENTRAL	NIL										

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3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	CS(COMM) 3335/2021	HARJEET KAUR V/S DAVINDER ANAND	SH. YOGESH CHHABRA	15.09.2021	NO	08.12.2022	449	CONTESTED	NIL	NIL	2(1)(C)
			CS(COMM) 1421/2021	ICICI BANK LTD. V/S. RAM KISHOR AND ANR.	SH. MANISH DEWAN	16.04.2021	NO	24.12.2022	617	CONTESTED	NIL	NIL	2(1)(C)
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	OMP (COMM)-70/2022	SUMAN LATA VS. AXIS BANK LTD.	SH. RAUL SAXENA	26.05.2022	YES	01.12.2022	189 DAYS	CONTESTED	NIL	NIL	PETITION U/S 34 OF ARBITRATION ACT
			CS (COMM)-310/2018	PADMINI INDUSTRIES LTD. VS. SANDEEPA KHULLAR	SH. DALIP K SHARMA	05.11.2018	YES	01.12.2022	1487 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
			CS (COMM)-1499/2022	ICICI BANK LTD. VS. PUNEET DESAI	MS. TUBA URAUSA	06.06.2022	YES	01.12.2022	178 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
			CS (COMM)-2071/2022	PANKAJ ARORA VS. MCD	SH. S.K. SINGH	30.08.2022	NO	02.12.2022	94 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
			CS (COMM)-267/2018	SHYAM SUNDER VS. MUNNA SINGH	SH. DINESH CHAUDHARY	02.11.2018	YES	02.12.2022	1491 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
			CS(COMM)-2019/2022	BHARAT ARORA VS. MUNICIPAL CORPORATION OF DELHI	SH. S.K. SINGH	22.08.2022	NO	02.12.2022	102 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY

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			CS (COMM)-552/2018	PLAZA WIRES PVT LTD. MOHIT KUMAR	VS.SH. DUSHYANT SWAROOP	04.12.2018	NO	23.12.2022	1480 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL										
6	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	CENTRAL	NIL										
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	1584/2021	ASMA ABRAR VS. KHALIQ URS REHMAN	SUNIL LALWANI	15-04-2021	NIL	09-11-2022	575	CONTESTED	NIL	NIL	NIL
			888/2022	M/S HLK INFRASTRUCTURE PVT. LTD. VS. THE NEW INDIA ASSURANCE CO.LTD.	ARVIND NAGAR	14-03-2022	NIL	11-11-2022	242	CONTESTED	NIL	NIL	NIL
			1295/2020	VIVEK TRAVELS VS NATIONAL INSURENCE	R.K. KOHLI	21.07.2018	NIL	16-11-2022	1579	CONTESTED	NIL	NIL	NIL
			713/2020	RAVI WADHWA VS BHARTI BHALLA	YASHVIR THAKUR	26.02.2020	NIL	21.11.2022	999	CONTESTED	NIL	NIL	NIL

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8	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	NIL										
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL										
10	SH. ANURAG JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL										
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02		OMP (COMM.) - 85 / 2021	M/S. NANDI INFRATECH PVT. LTD. VS. M/S. R. K. BARARIA	SH. RAMESH SINGH	31.08.2021	NA	19.12.2022	476	DISMISSED	NA	NA	U/S - 34 OF ARBIRATION AND CONCILIATION ACT 1996
			OMP (COMM.) - 80 / 2021	SANJAY SONI VS. M/S. PREXMA AND ANR.	SH. MANOJ KUMAR SINGH	18.08.2021	NA	24.12.2022	494	DISMISSED	NA	NA	U/S - 34 OF ARBIRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 34 / 2022	GNIDA (GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY VS. M/S. ADLAKHA ASSOCIATES PVT. LTD.	SH. VIPIN SAINI	02.03.2022	NA	24.12.2022	298	DISMISSED	NA	NA	U/S - 34 OF ARBIRATION AND CONCILIATION ACT 1996

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			OMP (COMM.) 106 / 2022	GOYAL MG GASES PVT. LTD. VS. DIRECTOR AND MEDICAL SUPERINTENDENT DR. RAM MANOHAR LOHIA HOSPITAL	SH. TARUN SINGLA	02.07.2022	NA	24.12.2022	176	SET ASIDE	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
12	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03		OMP (COMM.)/27/2018	M K CONSTRUCTIONS Vs HARISH MISHRA	RAI AND RAI PARTNERS	16-11-2018	NA	07-12-2022	1482	DISPOSED	NA	NA	Under section 34 & Conciliation Act
			OMP (COMM.)/7/2019	JIVNAS MARKETING Vs CONTAINER CORPORATION OF INDIA	A P SINGH	07-01-2019	NA	20-12-2022	1443	DISMISSED	NA	NA	Under section 34 & Conciliation Act
			OMP (I) (COMM.)/124/2021	SHIV HARI SINGLA Vs. UNION OF INDIA	JITENDER CHAUDHARY	31-07-2021	NA	24-12-2022	511	DISMISSED	NA	NA	Under section 9 & Conciliation Act
			OMP (COMM.)/195/2019	UNION OF INDIA Vs. M/S INDIAN HUME PIPE CO LTD.	VIJENDRA KUMAR	30-10-2019	NA	24-12-2022	1151	DISMISSED	NA	NA	Under section 34 & Conciliation Act
13	SH. PREM KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	ARBTN/559/2021	M/S MANNSFIELD FOODS PVT LTD. Vs M/S SMALL FARMERS AGRI BUSINESS CONSORTIUM	Sh Ashim Shridhar	24.11.2021	NO	19.12.2022	390	Contested	NA	NA	Petition U/s 34 of Arbitration & Conciliation Act
			CS (COMM)/61/2021	THREE ACES GLOBAL LOGISTICS PVT. LTD. Vs SEQUEL ALLOYS AND WIRES PVT. LTD.	Sh Uday Kumar	30.01.2021	NO	24.12.2022	693	Contested	NA	NA	Suit for Recovery

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14	SH. VINAY KUMAR KHANNA DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM.)285/2020	S.PARAMJEET SINGH KHURANA VS RITU ENTERPRISES	SANJEEV GUPTA	08.10.2020	YES	06.12.2022	790	CONTESTED	06.12.2022	06.12.2022	SUIT FOR RECOVERY OF MONEY
			CS(COMM.)303/2021	JBM CONSTRUCTION VS SDMC	MANISH ARORA	10.09.2021	YES	12.12.2022	459	CONTESTED	12.12.2022	12.12.2022	SUIT FOR RECOVERY OF MONEY
			CS(COMM.)57/2021	CHIRANJE LAL VS IFFCO TOKIO	PALAK MUNJAL	27.01.2021	YES	15.12.2022	688	CONTESTED	15.12.2022	15.12.2022	SUIT FOR RECOVERY OF MONEY
			CS(COMM.)161/2019	RADIANT DYAMIC VS RAHEJA DEVELOPERS	R.S. AMLIK	25.07.2019	NO	20.12.2022	1245	CONTESTED	20.12.2022	20.12.2022	SUIT FOR RECOVERY OF MONEY
15	SH. SANJEEV AGGARWAL	South	OMP (COMM)/17/2019	M/S DURONTO FOOTWEAR Vs RELIGARE FINVEST COMPANY		10.11.2019		09.12.2022	1125	NIL	NA	NA	
			CS (COMM)/366/2020	ASHOK KUMAR NIJHAWAN Vs HDFC BANK LTD		01.12.2020		17.12.2022	746				

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			ARBTN/14/2019	K CUBE COMMUNICATIONS PVT LTD AND ORS Vs RELIGARE FINVEST LTD		30.04.2019		20.12.2022	1329				
			CS DJ/459/2018	M/S PEER SHARE Vs SANJAY VARSHNEY		05.05.2018		23.12.2022	1692				
16	SH. MUKESH KUMAR GUPTA	South	NIL										
17	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)-01	SOUTH-EAST	NIL										
18	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH-EAST	NIL										
19	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL										
20	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL										

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21	MS PREETI AGGARWAL GUPTA	SOUTH-EAST	CS (COMM)/41/2019	RAKESH GROVER Vs M TECH DEVELOPERS PRIVATE LIMITED	SANJEEV SHARMA(P), KUMAR	15/03/2019	YES	09/11/2022	14/11/2022	#VALUE!	Contested	NIL	Recovery of Money—Ordinary
			CS (COMM)/188/2021	M/S NAMAN TECHNO GLOBAL SERVICES PVT LTD Vs M/S CANSESUGAR	VINAY BHARADWAJ(P),	22/03/2021	NO Non-Starter Report is on Record.	30/09/2022	28/11/2022	#VALUE!	Contested	NIL	Recovery of Money--CPC
			OMP (COMM)/7/2019	M/S SPACE ENGLISH MEDIUM SCHOOL Vs M/S EDU SMART SERVICE PVT LTD	SHIV PRAKASH PANDEY(P),	18/01/2019	YES	07/11/2022	16/11/2022	#VALUE!	Contested	NIL	Arbitration & Conciliation Act, 1996--34,
22	MS NIRJA BHATIA	SOUTH-EAST	NIL										
23	SH. RAJESH KUMAR SINGH	SOUTH-EAST	NIL										
24	SH. SANJAY SHARMA-I	EAST	CS COMM.NO. 236/2020	SUBHASH MISHRA VS. M/S WMEGENRY AND LIGHTING PVT.LTD. & ORS.	YATENDER YADAV	28-11-2020		21-12-2022	783	CONTESTED			
			CS COMM.NO.52/2021	TARANNUM ZAHID VS. MOHD. FAISAL	SHAHWAZ	23-02-2021		07-12-2022	649	CONTESTED			
			CS COMM.NO.414/2019	KAMA AYURVEDA PVT. LTD. VS. ZEN FLOWER	N. MAHABIR	03-09-2019		09-12-2022	1218	CONTESTED			
			CS COMM.NO. 433/2019	PRATEEK INTERIOR VS. MOHSIN KHAN	MANISH SRIVASTAVA	20-09-2018		16-12-2022	1544	CONTESTED			

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25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL											
26	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH EAST	CS(COMM)-58/2021	MUKESH KUMAR YADAV VS SATISH KUMAR	ROHIT JAIN	24.09.2021	-----		05.12.2022	437	CONTESTED	-----	-----	SUIT FOR RECOVERY
			CS(COMM)-19/2022	RAVI CHOUDARY VS GAJENDER SINGH	ARUN KUMAR	07.03.2022	-----		05.12.2022	273	CONTESTED	-----	-----	SUIT FOR RECOVERY
			CS(COMM)-31/2022	BANK OF BARODA VS SHADMA	AMESH JOSHI	25.04.2022	-----		08.12.2022	227	SETTLED IN MEDIATION	-----	-----	SUIT FOR RECOVERY
			CS(COMM)-41/2022	CANARA BANK VS SMT SHANTI BHANDHARI LEGAL HEIR W/O LATE MR SHANKAR SINGH BHANDAHRI PROP OF M/S S2 LUBES	ANKUR AGGARWAL	20.05.2022	-----		08.12.2022	202	CONTESTED	-----	-----	SUIT FOR RECOVERY

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			CS(COMM)-02/2022	M/S JBS ENGINEERING WORKS VS M/S SPEED TECH SYSTEM AND DEVICES	ASHUTOSH MISHRA	03.01.2022	-----	22.12.2022	353	CONTESTED	-----	-----	SUIT RECOVERY FOR
27	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	NIL										
28	MS. SUKHVINDER KAUR		NIL										
29	SH. SURENDER S. RATHI		NIL										
30	MS. SAVITA RAO		CS (COMM)/487/2021	SMT. KIRAN GUPTA - SENIOR CITIZEN Vs SH. VIRENDER SINGH	KUNWER PAL SINGH(P),	23-11-2021	08-12-2022	1 YR 15 DAYS	DECREED	possession--76			
		CS (COMM)/121/2022	ASHA DEVI Vs DHANENDRA SINGH	DWARIKA PANDEY(P),	DHISHI	17-02-2022	08-12-2022	9 MONTH 24 DAYS	DISMISSED	Suits for recovery and Damages-- COMMERCIAL, COURT,ACT,SECTION,6			
		CS (COMM)/12/2021	SIDHARTH RATHI Vs GRADES ENTERTAINMENT PVT LTD THROUGH ITS PROPRIETOR SH. ASHWANI ATTRISH			07-01-2021	12-12-2022	1 YR 11 MONTH 9 DAYS	JUDGEMENT PASSED	Civil Procedure Code 1908-- XXXVII			

